

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2918
ANSWERED ON:30.03.2012
DEBT RECOVERY LAW QUESTION
Singh Shri Ganesh

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to enact a law exclusively for recovery of debt: and
- (b) if so, the details of provisions of the proposed legislation and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a): No, Sir.
- (b): Does not arise.